

GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT.

ORDERS BY THE GOVERNOR

NOTIFICATION.

Dated, Shillong the 30th June, 2017.

No. LJ(A) 77/2000/Pt/239 – For the purpose of the Rules for the Administration of Justice and Police in the Khasi and Jaintia Hills, 1937 and of the Khasi Syiemship (Administration of Justice) Order, 1950, the Governor of Meghalaya, with the approval of the Hon'ble High Court of Meghalaya, is pleased to appoint Shri Jeremy Ashley Marak, Judicial Officer Grade III, as the Assistant to Deputy Commissioner, Mairang (Civil) Sub-Division, West Khasi Hills District and further under rule 17 and paragraph 4(2) of the aforesaid rules and orders, invest him with the powers of the Judicial Magistrate of the First Class as defined in the Code of Criminal Procedure, 1973 within Mairang (Civil) Sub-Division, West Khasi Hills District with immediate effect.

(W. Khyllap)

Secretary to the Government of Meghalaya,
Law Department.

Memo. No. LJ(A) 77/2000/Pt/239-A

Dated, Shillong the 30th June, 2017.

Copy to :-

1. P.S. to Chief Minister for information of Hon'ble Chief Minister.
2. P.S. to Minister, Law for information of Hon'ble Minister.
3. The Advocate General, Meghalaya.
4. The Additional Advocate Generals, Meghalaya.
5. The Registrar General, High Court of Meghalaya, Shillong. This has reference to his notification No. HCM/II/184/2015/2291 dt. 28.06.2017.
6. The Accountant General (A&E), Meghalaya, Shillong.
7. The Director General of Police, Meghalaya, Shillong.
8. The Director of Printing & Stationery, Shillong for favour of publication of the notification in the Meghalaya Gazette.
9. All Deputy Commissioners.
10. The Superintendent of Police (CBI/ACB), Shillong.
11. The Superintendent of Police, West Garo Hills, Tura.
12. Sub-Divisional Officer, Mairang (Civil) Sub-Division, Mairang.
13. Chief Administrative Officer, office of the District & Sessions Judge, Shillong.
14. Shri Jeremy Ashley Marak, Judicial Magistrate 1st Class.
15. Government Pleader/ Public Prosecutor, Shillong.
16. Home (Police) Department).
17. Treasury Officer, Mairang.
18. Presidents, All Bar Associations, Shillong/ Jowai/ Tura.
19. Personnel (A) Department.
20. Law (B) Department.
21. Personal file of the officer.
22. DEO, Law Department.
23. Guard file.

By Order etc.,

Secretary to the Government of Meghalaya,
Law Department.
